

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 3
TA (IBC)- 37(PB)/2023

IN THE MATTER OF:

Ashmeet Singh Bhatia

.... Petitioner

v.

M/s Granite Gate Properties Pvt. Ltd
and Ors

.... Respondent

Order Under Rule 16(d) NCLT, 2016

Order delivered on 15.03.2024

ORDER

Re-notified to 19.03.2024.

-Sd/-
(COURT OFFICER)

15.03.2024
Lalit